COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appellate Jurisdiction)

APPEAL NO. 285 OF 2015
APPEAL NO. 82 OF 2015
APPEAL NO. 136 OF 2015
APPEAL NO. 274 OF 2015
AND
APPEAL NO. 58 OF 2016

Dated: 23rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd. Appellant(s)

Vs.

Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Dharma

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. Divyanshu Rai for R-1 (for A. Nos. 285/15 and 58/16)

Mr. Prashant Bezboruah for R-1

(for A. Nos. 82/15, 136/15 and 274/15)

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>09.10.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson